

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 321 of 1995

Tuesday this the 28th day of February, 1995.

CORAM

HON'BLE MR:JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR: S.P. BISWAS, ADMINISTRATIVE MEMBER

K.U.Mohanan, S/o KK Unni Vaidhyan(Late)
Kumarath House, Kundaliyoor,
Engandiyoor, Trissur (Assistant
Superintendent Central Telegraph
Office, Kunnamkulam) ... Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Secretary, Department of
Telecommunications, Sanchar Bhavan,
New Delhi.
2. The Chief General Manager,
Telecom, Kerala Circle, Trivandrum.
3. The Senior Superintendent of
Telegraph Traffic, Ernakulam Divn.
Ernakulam. ... Respondents

(By Advocate Mr. T.R.Ramachandran Nair, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that promotions due to him have been delayed, on account of a misconception regarding his community status. He belongs to the "Mannan" community, which it is said is recognised as a Scheduled Caste. But, the determination of communal status was later than it ought to have been, and this brings in its wake loss of seniority and promotion, submits counsel.

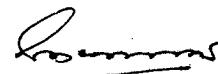
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2. Applicant has made a representation (A9) before 1st respondent. But, he seeks leave to make a comprehensive representation in place of A9. We permit him to make a comprehensive representation within two weeks from today and seek reliefs at the hands of 1st respondent. A final decision will be taken in the matter by 1st respondent within two months of the date of receipt of the representation.

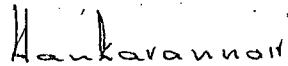
3. Applicant submits that if he is assigned seniority correctly he will not have to move out pursuant to A8. This statement is not disputed by Standing Counsel for respondents. In the circumstances, we stay the operation of A8 to the extent it relates to applicant, till the representation is disposed of.

4. With the aforesaid directions, we dispose of the application. No costs.

Dated the 28th day of February, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

1. Annexure-A8:- True copy of the order No.52-11/94-TSP. dated 19.1.1995 issued by Ist respondent.
2. Annexure-A9:- True copy of the representation dated 20.1.1995 submitted by applicant to the Ist respondent.